

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL

ON THE 26th OF JULY, 2024

MISC. CIVIL CASE No. 722 of 2024

KALLU AND OTHERS

Versus

RAMCHAND AND OTHERS

Appearance:

Shri Pramod Kumar Sahu - Advocate for the applicant..

ORDER

This MCC is filed for restoration of Second Appeal No. 2930/2022, which was dismissed on 20.02.2024 for want of prosecution.

Considering the averments made in the MCC, duly supported by an affidavit, MCC is allowed.

Second Appeal No. 2930/2022 be restored to its original number and be listed accordingly.

A copy of this order be kept in the file of Second Appeal No. 2930/2022.

MCC stands disposed of.

(ACHAL KUMAR PALIWAL)
JUDGE